

**BEFORE THE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE, CHENNAI**

ORIGINAL APPLICATION NO.42 OF 2022

IN THE MATTER OF:-

**UTCHIMEDU ERI SANGAM,
PUDUCHERRY**

APPLICANTS

Versus

GOVERNMENT OF PUDUCHERRY

RESPONDENTS

PAPER BOOK – I

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Through

**A. Sathya Bama
Standing counsel for
Puducherry Pollution Control Committee**

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
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ORIGINAL APPLICATION NO. 42 OF 2022 (SZ)

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COUNTER AFFIDAVIT FILED BY THE SECRETARY (ENVIRONMENT)
(RESPONDENT NO.05) AND THE MEMBER SECRETARY (RESPONDENT
NO.06), PUDUCHERRY POLLUTION CONTROL COMMITTEE

I SMITHA.R D/o Shri. P.G. Raghunathan Nair, aged 55 years, Member Secretary of Puducherry Pollution Control Committee (PPCC), Government of Puducherry, do hereby solemnly affirm and state as follows:

1. I respectfully submit that I am conversant with the facts of the case and competent to swear this affidavit.
2. I respectfully submit that, Puducherry Pollution Control Committee is designated authority to enforce Solid Waste Management Rules, 2016 in the U.T. of Puducherry.
3. I respectfully submit that, in compliance with rule 16(e) of Solid Waste Management Rules, 2016, Puducherry Pollution Control Committee (PPCC) issued authorization in Form-II to Bahour Commune Panchayat (BCP) for collection and disposal




MEMBER SECRETARY
PUDUCHERRY POLLUTION
CONTROL COMMITTEE
PUDUCHERRY.

of Solid waste at R.S.No.18/3, Utchimedu Revenue Village, Thiruttukalam, vide No.8429 / PPCC / SWM / Autho/JSA/2018/12, dated 16.04.2018. (Annexure-I). Subsequently, authorization is renewed for further period of one year vide letter No. No.8429 / PPCC / SWM / Autho /JSA/2021/984, dated 08.09.2021. (Annexure-II)

4. I respectfully submit that, authorization was issued with a condition to strictly adhere to provisions of Solid Waste Management Rules, 2016 and burning of Solid waste is strictly prohibited.

5. I respectfully submit that, based on the public complaint, Bahour Commune Panchayat stopped the dumping of solid waste at the R.S.No.18/3, Utchimedu Revenue Village. Solid waste collected from Bahour Commune Panchayat is directly transported to Kurumbapet dumping yard, away from the existing site. (Annexure-III)

6. I respectfully submit that Puducherry Pollution Control Committee is earnestly enforcing all the provisions of the Solid Waste Management Rules, 2016. The Committee would abide by any further order which may be passed by this Hon'ble National Green Tribunal.




DEPONENT
MEMBER SECRETARY
PUDUCHERRY POLLUTION
CONTROL COMMITTEE
PUDUCHERRY.



VERIFICATION

Verified at Puducherry on this 20th day of May, 2022 that the contents of the above affidavit are true to the best of my knowledge and belief and nothing has been concealed therein.

Arumy
DEPONENT
MEMBER SECRETARY
PUDUCHERRY POLLUTION
CONTROL COMMITTEE
PUDUCHERRY.

Solemnly affirmed at Puducherry
on this 20th day of May, 2022
and signed her name in my presence

SIGNED BEFORE ME



K. Santhanarishnan 20/05/2022
SANTHANARISHNAN, B.A., LL.B., B.Ed.
ADVOCATE & NOTARY PUBLIC
GOVERNMENT OF INDIA
Reg. No: 5826/08
No.26, Second Cross St,
Thilagar Nagar, Pondicherry-605 009
Arumy

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- RESPONDENTS

**PAPER BOOK I
COUNTER AFFIDAVIT OF THE
FIFTH AND SIXTH
RESPONDENTS**

A. SATHYA BAMA

**STANDING COUNCEL FOR
PUDUCHERRY POLLUTION
CONTROL COMMITTEE**